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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.15/BB/2018		For filing objection	Rule - 6	M/s Cotmac Electronics Pvt Ltd., Vs M/s S.M.P India Ltd.,

SI. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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2. H.S.MURLISWAMYROWAR

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Corporation

Debtory

PCS for petitioner is present. Counsel for corporate debtor is also present. He requested time for filing objections.

Time extended finally to 13.03.2018. PCS for petitioner has filed clarification memo.

MEMBER (T)

MEMBER (J)